

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

23/09/2020

M.A./350/378/2020

O.A./350/350/2019

(HEARLY HEARING) (MENTIONED)

ITEM NO:20

FOR APPLICANTS(S) Adv. :

PAPIYA MUKHERJEE SARKAR

-V/S-

EASTERN RAILWAY

Mr. A. K. Gayen

Ms. A. A. Gayen

FOR RESPONDENTS(S) Adv.:

Mr. S. B. Chowdhury (Respondent No. 7,8,9)

Notes of The Registry	Order of The Tribunal
	Heard Id. counsel for the applicant and Id. counsel for the Respondent No. 7,8 and 9.
	None for the official respondents. Official respondents shall place the nomination for family pension, disbursement of the death benefit to the legal heirs and the status of the applicant as well as of the private respondents, by way of affidavit.
	Official respondents as well as private respondents to file reply by 4 weeks. Applicant is also granted 2 weeks to file rejoinder, thereafter.
	M.A for early hearing is disposed of.
	List the O.A on 16.12.2020 for final disposal.
	<p style="text-align: center;">~ ~</p> <p>(TARUN SHRIDHAR) MEMBER(A)</p> <p>ss</p>
	<p style="text-align: center;">(BIDISHA BANERJEE) MEMBER (J)</p>